

GOVERNMENT OF INDIA
MINISTRY OF PARLIAMENTARY AFFAIRS
RAJYA SABHA

UNSTARRED QUESTION NO - 916

ANSWERED ON – 27/07/2026

CURRENT STATUS OF NATIONAL E-VIDHAN APPLICATION

916. Shri Ramrao Sakharam Wadkute,
Shri Masthan Rao Yadav Beedha

Will the Minister of PARLIAMENTARY AFFAIRS be pleased to state:

- (a) current status of implementation of National e-Vidhan Application (NeVA) across the Houses of State Legislatures and the two Houses of Parliament;
- (b) extent to which NeVA and other digital parliamentary platforms have improved the efficiency of legislative business, including reduction in paperwork, processing time and administrative expenditure;
- (c) whether any assessment has been undertaken to evaluate performance and impact of NeVA and allied digital platforms;
- (d) if so, the key findings thereof;
- (e) whether Government proposes to further strengthen these platforms, particularly with regard to accessibility, cybersecurity, interoperability and real-time coordination among stakeholders; and
- (f) if so, the details thereof?

ANSWER

Minister of State in the Ministry of Information and Broadcasting; and
Minister of State in the Ministry of Parliamentary Affairs.
(Dr. L. Murugan)

(a) 33 out of the 37 State/UT Legislatures have signed Memoranda of Understanding (MoUs) for the implementation of the National e-Vidhan Application (NeVA). Out of these, 21 Legislative Houses have been transformed into digital Legislatures under the NeVA project. The digitalisation of the two Houses of Parliament is outside the scope of the NeVA project.

(b) NeVA has improved the efficiency of legislative functioning by enabling electronic processing of house business. It has reduced dependence on paper-based procedures, facilitated faster processing and dissemination of legislative business, improved accessibility of legislative information, and resulted in cost savings in printing, handling and storage of documents.

(c) Yes. A mid-term evaluation of the NeVA project has been undertaken by NITI Aayog.

(d) The evaluation report, inter alia, observed that NeVA has reduced paper usage and improved legislative workflows. Enhanced coordination among Legislatures and Government Departments has facilitated quicker processing of legislative business and the public portal of NeVA provides real-time access to legislative documents. The report also noted that capacity-building initiatives, including establishment of NeVA Seva Kendras, have supported adoption of the platform by providing technical assistance and training to stakeholders.

(e) Yes. The NeVA application is upgraded from time to time based on user feedback and operational requirements.

(f) The NeVA application has been migrated to the secure NIC MeghRaj 2.0 cloud infrastructure to enhance cybersecurity. Integration with BHASHINI has enabled text-to-text translation of public portal content, improving linguistic accessibility. The application has been designed as a device-agnostic platform to ensure interoperability across devices. Role based dashboards, workflow based electronic processing of legislative documents, etc. ensure coordination between different user roles such as Members, Secretariat of Legislatures and Government Departments.
